

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

O.A.No.356/99 with MA No.228/99

Date of order:14.09.1999

N.B.Mathur S/o Shri C.L.Mathur, aged about 59 years r/o Military Farm, Jaipur, at present employed on the post of UDC in the Military Farm, Jaipur.

...Applicant

Vs.

1. Union of India through the Secretary, Ministry of Defence, Government of India, New Delhi.
2. Dy. Director General, Military Farm, Military Farm Directorate, R.K.Puram, New Delhi.
3. Director Military Farm, Head Quarter Southern Command, Military Farm Branch, Kirkki, Pune.
4. Commandant Head Quarter, 61 Independant Sub Area, Jaipur.

...Respondents.

Mr.Shiv Kumar, counsel for the applicant

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CORAM:

Hon'ble Mr.S.K.Agarwal, Judicial Member

Hon'ble Mr. N.P.Nawani, Administrative Member

ORDER

Per Hon'ble Mr. S.K.Agarwal, Judicial Member

In this Original Applicant the applicant has made a prayer to direct the respondents to pay the amount of Rs. 40,049/-, the claims of TA, DA, HRA and CCA alongwith interest.

2. The learned lawyer for applicant submits that the applicant has filed representation to the respondent Department which was replied in June, 1998.

3. The learned lawyer for applicant also submits that the applicant may file another representation to the respondent Department, if necessary direction to the Department be given for its disposal by reasoned and speaking order within a stipulated period.

4. We have considered the prayer of the learned lawyer for the applicant.

5. In view of the submissions made by the learned lawyer for

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applicant, we direct the respondents to dispose of the representation of the applicant by reasoned and speaking order within two months from the date of receipt of the representation, if the applicant files the representation for consideration of the payment of TA,DA,HRA and CCA, payable to him.

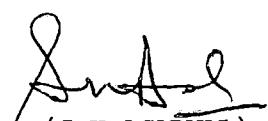
6. With the above direction, this Original Application is disposed of at this stage of admission.

7. In view of the direction as above, MA No. 228/99 has become infructuous.



(N.P.NAWANI)

Administrative Member



(S.K.AGARWAL)

Judicial Member